

LOK SABHA
UNSTARRED QUESTION NO.842
TO BE ANSWERED ON 23RD JULY, 2018

Direct Benefit Transfer for Kerosene

†842. **SHRI R. DHRUVA NARAYANA:**
SHRI SUMEDHANAND SARSWATI:
SHRIMATI SANTOSH AHLAWAT:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has identified three districts Jhunjhunu, Pali and Kota of Rajasthan for pilot project under Direct Benefit Transfer for Kerosene (DBTK) scheme in Public Distribution System;
- (b) if so, the details thereof;
- (c) whether the Government has received any request for making the entry of gas connection holder in the ration card mandatory under DBTK scheme and giving directions to the oil companies for sharing the database of the remaining domestic LPG gas connection holders with the State Government and if so, the details thereof; and
- (d) whether the Government proposes to issue order to make the entry of gas connection holder in the ration card mandatory under the DBTK Scheme and if so, the details thereof and if not, the reasons therefor?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

- (a) & (b) DBT in kerosene (DBTK) has not been implemented in any district of Rajasthan.
- (c) Government of Rajasthan had shared the database of ration card holders with Public Sector Oil Marketing Companies (OMCs) and de-duplication of ration-cards was carried out against the LPG consumers' database maintained by the Public Sector OMCs. The result of de-duplication was shared with State Government.
- (d) Public Sector OMCs have been advised to obtain details of ration card of the prospective LPG consumer at the time of release of new LPG connection, by making necessary changes in the know your customer (KYC) form, for better coordination between distribution channels of PDS SKO and LPG.

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